

**Form 1 (Punjab)**  
**List of cases e-filed during the month of February, 2024**

Sr.No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Advocate Mobile Number	Advocate E-mail ID	Date of Registration	Date of e-filing
1		<b>Amritsar</b>	Nil	Nil	Nil	Nil	Nil	Nil	Nil
2		<b>Barnala</b>	Nil	Nil	Nil	Nil	Nil	Nil	Nil
3		<b>Bathinda</b>	Nil	Nil	Nil	Nil	Nil	Nil	Nil
4		<b>Faridkot</b>	Nil	Nil	Nil	Nil	Nil	Nil	Nil
5		<b>Fatehgarh Sahib</b>	Nil	Nil	Nil	Nil	Nil	Nil	Nil
6		<b>Fazilka</b>	Nil	Nil	Nil	Nil	Nil	Nil	Nil
7		<b>Ferozepur</b>	Nil	Nil	Nil	Nil	Nil	Nil	Nil
8		<b>Gurdaspur</b>	Nil	Nil	Nil	Nil	Nil	Nil	Nil
9		<b>Hoshiarpur</b>	Nil	Nil	Nil	Nil	Nil	Nil	Nil
10		<b>Jalandhar</b>	Nil	Nil	Nil	Nil	Nil	Nil	Nil
11		<b>Kapurthala</b>	Nil	Nil	Nil	Nil	Nil	Nil	Nil
12		<b>Ludhiana</b>	Nil	Nil	Nil	Nil	Nil	Nil	Nil
13		<b>Mansa</b>	Nil	Nil	Nil	Nil	Nil	Nil	Nil
14		<b>Moga</b>	Nil	Nil	Nil	Nil	Nil	Nil	Nil
15		<b>Pathankot</b>	Nil	Nil	Nil	Nil	Nil	Nil	Nil
16		<b>Patiala</b>	Nil	Nil	Nil	Nil	Nil	Nil	Nil
17		<b>Rupnagar</b>	Nil	Nil	Nil	Nil	Nil	Nil	Nil
18		<b>SAS Nagar</b>	Nil	Nil	Nil	Nil	Nil	Nil	Nil
19		<b>Sangrur</b>	Nil	Nil	Nil	Nil	Nil	Nil	Nil
20		<b>SBS Nagar</b>	Nil	Nil	Nil	Nil	Nil	Nil	Nil
21		<b>Sri Muktsar Sahib</b>	Nil	Nil	Nil	Nil	Nil	Nil	Nil
22		<b>Tarn Taran</b>	Nil	Nil	Nil	Nil	Nil	Nil	Nil
23		<b>Chandigarh</b>	Nil	Nil	Nil	Nil	Nil	Nil	Nil

Form 2 (Punjab)							
List of cases in which e-Payment of Court fees was made during the month of February, 2024							
Sr.No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of e-payment of Court fees
		Amritsar	Nil	Nil	Nil	Nil	Nil
		Barnala	Nil	Nil	Nil	Nil	Nil
		Bathinda	Nil	Nil	Nil	Nil	Nil
1	CJ(JD), Faridkot Court No.11	Faridkot	CS/1007/2023	Bank Of Maharastra Vs Sahil Kumar	R.S. Kakkar	22 Dec 2023	01 Feb 2024
2	CJ(JD), Faridkot Court No.13	Faridkot	CS/56/2024	State Bank of India Vs Gursewak Singh	R.S. Kakkar	18 Jan 2024	01 Feb 2024
3	D&SJ, Faridkot	Faridkot	CA/27/2024	Shamsher Singh and others Vs Jaswinder Singh	D.C. Goyal	01 Feb 2024	01 Feb 2024
4	ADJ-II, Faridkot	Faridkot	EXE/25/2024	M/S SBI Cards and Payments Services Ltd Vs Kamaljeet Singh	Ashu Mittal	01 Feb 2024	01 Feb 2024
5	ADJ-I, Faridkot	Faridkot	ARB/42/2024	Gurpreet Singh and others Vs Union of India and others	N.S.Wahniwal	01 Feb 2024	01 Feb 2024
6	CJ(JD), Faridkot Court No.13	Faridkot	CS/89/2024	Gurmeet Singh Vs Kewal Singh	N.S.Wahniwal	02 Feb 2024	02 Feb 2024
7	ADJ-II, Faridkot	Faridkot	ARB/26/2024	HDFC Bank Vs Gurjeet Kaur and Others	S.V. Singh	02 Feb 2024	02 Feb 2024
8	ADJ-II, Faridkot	Faridkot	ARB/27/2024	HDFC Bank Vs Mandeep Kaur and others	S.V. Singh	02 Feb 2024	02 Feb 2024
9	CJM cum ACJ(SD), Faridkot	Faridkot	EXE/46/2024	HDFC Bank Vs Ajaipal Singh	S.V. Singh	03 Feb 2024	03 Feb 2024
10	CJM cum ACJ(SD), Faridkot	Faridkot	EXE/47/2024	HDFC Bank Vs Amandeep Singh and others	S.V. Singh	03 Feb 2024	03 Feb 2024
10	ACJ(SD), Faridkot Court No.6	Faridkot	EXE/48/2024	HDFC Bank Vs Harwinder Singh	S.V. Singh	03 Feb 2024	03 Feb 2024
12	ACJ(SD), Faridkot Court No.6	Faridkot	EXE/49/2024	HDFC Bank Vs Harjit Singh and others	S.V. Singh	03 Feb 2024	03 Feb 2024
13	ACJ(SD), Faridkot Court No.6	Faridkot	EXE/50/2024	HDFC Bank Vs Gurdeep Singh and others	S.V. Singh	03 Feb 2024	03 Feb 2024
14	ACJ(SD), Faridkot Court No.6	Faridkot	CS/101/2024	Dalip Singh Vs Jaswinder Kaur	Sandeep Khosla	05 Feb 2024	05 Feb 2024
15	ACJ(SD), Faridkot Court No.6	Faridkot	CS/102/2024	Harjit Singh Vs Rithik Mehta	Amandeep Kaur	06 Feb 2024	06 Feb 2024
16	CJM cum ACJ(SD), Faridkot	Faridkot	CS/112/2024	Jaspal Kaur Vs Baldev Singh and others	Om Arora	08 Feb 2024	08 Feb 2024
17	ACJ(SD), Faridkot Court No.6	Faridkot	CS/113/2024	Sewa Singh Vs Dev Raj	Jatinder Marria	08 Feb 2024	08 Feb 2024
18	CJM cum ACJ(SD), Faridkot	Faridkot	CS/786/2023	State Bank Of India Vs Baljeet Kaur and Others	R.S. Kakkar	25 Sep 2023	09 Feb 2024
19	CJ(SD), Faridkot	Faridkot	CS/17/2024	State Bank Of India Vs Arun Kumar	R.S. Kakkar	02 Jan 2024	12 Feb 2024
20	CJ(JD), Faridkot Court No.13	Faridkot	CS/117/2024	Surinder Kumar Goyal Vs M/S Khalsa Trading and others	Avtar Krishan	12 Feb 2024	12 Feb 2024
21	CJM cum ACJ(SD), Faridkot	Faridkot	EXE/57/2024	Lakhwinder Singh Vs Union of India and others	D.C. Goyal	13 Feb 2024	13 Feb 2024
22	ADJ-II, Faridkot	Faridkot	ARB/52/2024	Kapoor Singh and others Vs Union of India and Others	D.C. Goyal	13 Feb 2024	13 Feb 2024

23	CJ(JD), Faridkot Court No.13	Faridkot	CS/993/2023	State Bank Of India Vs Gurtej Singh	R.S. Kakkar	19 Dec 2023	15 Feb 2024
24	CJ(JD), Faridkot Court No.13	Faridkot	CS/994/2023	State Bank Of India Vs Makhan Singh	R.S. Kakkar	19 Dec 2023	15 Feb 2024
25	CJ(JD), Faridkot Court No.13	Faridkot	CS/139/2024	Jaswinder Singh Vs Paramjeet Kaur	J.S.Marwaha	16 Feb 2024	16 Feb 2024
26	D&SJ, Faridkot	Faridkot	CA/39/2024	Raj Karni and others Vs Tarsem Lal and others	Sunil Chawla	19 Feb 2024	19 Feb 2024
27	ADJ-II, Faridkot	Faridkot	ARB/57/2024	Gurmeet Singh through Sardool Singh Vs Union of India and Others	D.C. Goyal	19 Feb 2024	19 Feb 2024
28	ADJ-II, Faridkot	Faridkot	ARB/59/2024	Gurmeet Singh through Sardool Singh and Others Vs Union of India and Others	D.C. Goyal	19 Feb 2024	19 Feb 2024
29	ADJ-II, Faridkot	Faridkot	ARB/60/2024	Manpreet Kaur Vs Union of India and others	D.C. Goyal	19 Feb 2024	19 Feb 2024
30	ADJ-II, Faridkot	Faridkot	ARB/58/2024	Dhanjit Singh Vs Union of India and others	D.C. Goyal	19 Feb 2024	19 Feb 2024
31	CJM cum ACJ(SD), Faridkot	Faridkot	CS/143/2024	Narpreet Singh Vs Sunny Goyal	G.S.Brar	20 Feb 2024	20 Feb 2024
32	ADJ-II, Faridkot	Faridkot	ARB/61/2024	Resham Singh Vs Union of India and others	D.C. Goyal	20 Feb 2024	20 Feb 2024
33	D&SJ, Faridkot	Faridkot	CA/40/2024	Beant Singh Brar through Beant Singh Sandhu Vs Mohan Singh	H.S.Brar	20 Feb 2024	20 Feb 2024
34	ADJ-II, Faridkot	Faridkot	ARB/63/2024	Pavitar Singh Vs Union of India and others	D.C. Goyal	20 Feb 2024	20 Feb 2024
35	ADJ-II, Faridkot	Faridkot	ARB/62/2024	Jarnail Singh Vs Union of India Vs Others	D.C. Goyal	20 Feb 2024	20 Feb 2024
36	D&SJ, Faridkot	Faridkot	CA/83/2023	Rampal and other Vs Chando Devi	Rajinder R	05 Aug 2023	21 Feb 2024
37	CJ(SD), Faridkot	Faridkot	CS/154/2024	Punjab and Sind Bank Vs Kuljeet Kaur and others	A.S.Kakkar	21 Feb 2024	21 Feb 2024
38	CJ(SD), Faridkot	Faridkot	CS/156/2024	Harpreet Singh Johal Vs Gursewak Singh	Harwinder Singh	22 Feb 2024	22 Feb 2024
39	CJ(SD), Faridkot	Faridkot	CS/157/2024	Baljinder Singh Vs Jasveer Singh	J.S.Khosa	22 Feb 2024	22 Feb 2024
40	D&SJ, Faridkot	Faridkot	CA/42/2024	Dharamvir Singh Vs Karamjit Kaur and others	Peush Jain	22 Feb 2024	22 Feb 2024
41	D&SJ, Faridkot	Faridkot	CA/103/2023	Angrej Singh Vs Gurcharan Singh	Sandeep Handa	31 Aug 2023	23 Feb 2024
42	CJ(JD), Faridkot Court No.13	Faridkot	CS/51/2024	IDBI Bank Ltd Vs Guljinder Singh	Dildeep Singh	16 Jan 2024	23 Feb 2024
43	ACJ(SD), Faridkot Court No.6	Faridkot	CS/559/2022	Jagtar Singh Vs Kirandeep Kaur and others	G.S.Chauhan	24 June 2022	23 Feb 2024
44	ACJ(SD), Faridkot Court No.6	Faridkot	CS/162/2024	Gurjeet Singh Vs Parwinder Singh	Gurtaj Sandhu	26 Feb 2024	26 Feb 2024
45	ADJ-II, Faridkot	Faridkot	ARB/66/2024	Sewak Singh Vs Union of India and others.	D.C. Goyal	26 Feb 2024	26 Feb 2024
46	ADJ-II, Faridkot	Faridkot	ARB/65/2024	Hardev Singh Vs Union of India and others	D.C. Goyal	26 Feb 2024	26 Feb 2024
47	ADJ-II, Faridkot	Faridkot	EXE/44/2024	Hattar Singh and others Vs Union of India and o	D.C. Goyal	26 Feb 2024	26 Feb 2024
48	ADJ-II, Faridkot	Faridkot	EXE/43/2024	Singh Dhillon and others Vs Union of India an	D.C. Goyal	26 Feb 2024	26 Feb 2024
49	CJ(JD), Faridkot Court No.13	Faridkot	CS/165/2024	National Bank Vs Baldev Singh through Jasdee	Raza Deora	27 Feb 2024	27 Feb 2024
50	ADJ-II, Faridkot	Faridkot	ARB/79/2024	Rajinder Singh Vs Union Of India and others	D.C. Goyal	27 Feb 2024	27 Feb 2024
51	D&SJ, Faridkot	Faridkot	CA/04/2023	M/S Mohindra Financiers Vs Rajani and others	S.V. Singh	02 Nov 2022	28 Feb 2024
52	D&SJ, Faridkot	Faridkot	CA/136/2023	Kaur alias Rani and others Vs Shingara Singh ar	L.S.Golewala	31 Oct 2023	28 Feb 2024
53	D&SJ, Faridkot	Faridkot	CA/128/2023	Bhagwant Kaur Vs Balbir Singh	Mangat Arora	18 Oct 2023	29 Feb 2024
54	CJ(SD), Faridkot	Faridkot	CS/59/2024	State Bank Of India Vs Rajwinder Singh	R.S. Kakkar	18 Jan 2024	29 Feb 2024
55	ACJ(SD), Faridkot Court No.6	Faridkot	CS/170/2024	Gurbhej Singh Vs Maney Atwak	N.S. Wahniwal	29 Feb 2024	29 Feb 2024

	<b>Fatehgarh sahib</b>	Nil	Nil	Nil	Nil	Nil
	<b>Fazilka</b>	Nil	Nil	Nil	Nil	Nil
	<b>Ferozepur</b>	Nil	Nil	Nil	Nil	Nil
	<b>Gurdaspur</b>	Nil	Nil	Nil	Nil	Nil
	<b>Hoshiarpur</b>	Nil	Nil	Nil	Nil	Nil
	<b>Jalandhar</b>	Nil	Nil	Nil	Nil	Nil
	<b>Kapurthala</b>	Nil	Nil	Nil	Nil	Nil
	<b>Ludhiana</b>	Nil	Nil	Nil	Nil	Nil
	<b>Mansa</b>	Nil	Nil	Nil	Nil	Nil
	<b>Moga</b>	Nil	Nil	Nil	Nil	Nil
	<b>Pathankot</b>	Nil	Nil	Nil	Nil	Nil
	<b>Patiala</b>	Nil	Nil	Nil	Nil	Nil
	<b>Rupnagar</b>	Nil	Nil	Nil	Nil	Nil
	<b>SAS Nagar</b>	Nil	Nil	Nil	Nil	Nil
	<b>Sangrur</b>	Nil	Nil	Nil	Nil	Nil
	<b>SBS Nagar</b>	Nil	Nil	Nil	Nil	Nil
	<b>Sri Muktsar Sahib</b>	Nil	Nil	Nil	Nil	Nil
	<b>Tarn Taran</b>	Nil	Nil	Nil	Nil	Nil
	<b>Chandigarh</b>	Nil	Nil	Nil	Nil	Nil

Form 3 (Punjab)							
List of cases in which Electronic Service of Process has taken place during the month of February, 2024							
Sr.No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Electronic Service of Process
1		Amritsar	Nil	Nil	Nil	Nil	Nil
2		Barnala	Nil	Nil	Nil	Nil	Nil
3		Bathinda	Nil	Nil	Nil	Nil	Nil
4		Faridkot	Nil	Nil	Nil	Nil	Nil
5		Fatehgarh Sahib	Nil	Nil	Nil	Nil	Nil
6		Fazilka	Nil	Nil	Nil	Nil	Nil
7		Ferozepur	Nil	Nil	Nil	Nil	Nil
8		Gurdaspur	Nil	Nil	Nil	Nil	Nil
9		Hoshiarpur	Nil	Nil	Nil	Nil	Nil
10		Jalandhar	Nil	Nil	Nil	Nil	Nil
11		Kapurthala	Nil	Nil	Nil	Nil	Nil
12		Ludhiana	Nil	Nil	Nil	Nil	Nil
13		Mansa	Nil	Nil	Nil	Nil	Nil
14		Moga	Nil	Nil	Nil	Nil	Nil
15		Pathankot	Nil	Nil	Nil	Nil	Nil
16		Patiala	Nil	Nil	Nil	Nil	Nil
17		Rupnagar	Nil	Nil	Nil	Nil	Nil
18		SAS Nagar	Nil	Nil	Nil	Nil	Nil
19		Sangrur	Nil	Nil	Nil	Nil	Nil
20		SBS Nagar	Nil	Nil	Nil	Nil	Nil
21		Sri Muktsar Sahib	Nil	Nil	Nil	Nil	Nil
22		Tarn Taran	Nil	Nil	Nil	Nil	Nil
23		Chandigarh	Nil	Nil	Nil	Nil	Nil

Form 4 (Punjab)						
List of total no. of cases randomly allocated during the month of February, 2024						
Sr.No.	Court	District	Court Name	Court No.	Case Type	Case Count (No. of cases randomly allocated)
		Amritsar	Nil	Nil	Nil	Nil
		Barnala	Nil	Nil	Nil	Nil
		Bathinda	Nil	Nil	Nil	Nil
		Faridkot	Nil	Nil	Nil	Nil
		Fatehgarh Sahib	Nil	Nil	Nil	Nil
		Fazilka	Nil	Nil	Nil	Nil
		Ferozepur	Nil	Nil	Nil	Nil
		Gurdaspur	Nil	Nil	Nil	Nil
		Hoshiarpur	Nil	Nil	Nil	Nil
		Jalandhar	Nil	Nil	Nil	Nil
		Kapurthala	Nil	Nil	Nil	Nil
		Ludhiana	Nil	Nil	Nil	Nil
		Mansa	Nil	Nil	Nil	Nil
		Moga	Nil	Nil	Nil	Nil
		Pathankot	Nil	Nil	Nil	Nil
		Patiala	Nil	Nil	Nil	Nil
		Rupnagar	Nil	Nil	Nil	Nil
		SAS Nagar	Nil	Nil	Nil	Nil
		Sangrur	Nil	Nil	Nil	Nil
		SBS Nagar	Nil	Nil	Nil	Nil
		Sri Muktsar Sahib	Nil	Nil	Nil	Nil
		Tarn Taran	Nil	Nil	Nil	Nil
1	ADJ	Chandigarh	Ms. Anshu Shukla, ADJ	31	Arb	2
				31	Civil Suit	1
				31	Ex	1
2	ADJ	Chandigarh	Sh. Jaibir Singh ADJ, Chandigarh.	24	ARB, CIVIL SUIT	4(1-CIVIL SUIT, 3- ARB)

**Form 5 (Punjab)**  
**List of cases in which Case Management Hearing was held during the month of February, 2024**

Sr.No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing
		Amritsar	Nil	Nil	Nil	Nil	Nil
		Barnala	Nil	Nil	Nil	Nil	Nil
		Bathinda	Nil	Nil	Nil	Nil	Nil
		Faridkot	Nil	Nil	Nil	Nil	Nil
		Fatehgarh Sahib	Nil	Nil	Nil	Nil	Nil
		Fazilka	Nil	Nil	Nil	Nil	Nil
		Ferozepur	Nil	Nil	Nil	Nil	Nil
		Gurdaspur	Nil	Nil	Nil	Nil	Nil
		Hoshiarpur	Nil	Nil	Nil	Nil	Nil
		Jalandhar	Nil	Nil	Nil	Nil	Nil
		Kapurthala	Nil	Nil	Nil	Nil	Nil
		Ludhiana	Nil	Nil	Nil	Nil	Nil
		Mansa	Nil	Nil	Nil	Nil	Nil
		Moga	Nil	Nil	Nil	Nil	Nil
		Pathankot	Nil	Nil	Nil	Nil	Nil
		Patiala	Nil	Nil	Nil	Nil	Nil
		Rupnagar	Nil	Nil	Nil	Nil	Nil
		SAS Nagar	Nil	Nil	Nil	Nil	Nil
		Sangrur	Nil	Nil	Nil	Nil	Nil
		SBS Nagar	Nil	Nil	Nil	Nil	Nil
		Sri Muktsar Sahib	Nil	Nil	Nil	Nil	Nil
		Tarn Taran	Nil	Nil	Nil	Nil	Nil
1	Ms. Anshu Shukla ADJ	Chd	1030/2017	STATE OF PUNJAB VS M/S VASISHTA SEC	SH. GIAN CHAND BABB	43074	01-02-2024
2	Ms. Anshu Shukla ADJ	Chd	690/2021	HARYANA STATE ROAD VS CENTROSTORY	SH. PURAN CHAND	44467	01-02-2024
3	Ms. Anshu Shukla ADJ	Chd	689/2021	HARYANA STATE ROAD VS CENTROSTORY	SH. PURAN CHAND	44467	01-02-2024
4	Ms. Anshu Shukla ADJ	Chd	20/2007	M/S MITTAL RICE MILLS VS PB STATE CIVIL	SH	39111	02-02-2024
5	Ms. Anshu Shukla ADJ	Chd	261/2019	RAVINDER KUMAR VS DSC LTD	SH. PREETI TANEJA	43538	02-02-2024
6	Ms. Anshu Shukla ADJ	Chd	652/2019	SIRI DURGA VS PB STATE	SH. DINESH MAHTO	43608	02-02-2024
7	Ms. Anshu Shukla ADJ	Chd	592/2023	MRB PATIALA SOTRAGE P LTD VS FOOD CORP	SH. S. K JAIN	45189	05-02-2024
8	Ms. Anshu Shukla ADJ	Chd	593/2023	MBR SILOS P LTD VS FOOD CORP	SH. S. K JAIN	45189	05-02-2024
9	Ms. Anshu Shukla ADJ	Chd	216/2022	PNC INFRATECH LTD VS HARYANA	SH. MANISH JOSHI	44644	05-02-2024
10	Ms. Anshu Shukla ADJ	Chd	420/2022	M/S CDS INFRA PROJECTS VS HARYANA STATE	SH. AMAN KASHYAP	44747	05-02-2024
11	Ms. Anshu Shukla ADJ	Chd	78/2020	STATE OF HARYANA VS M/S MG KUNDU SHIVALYA	SH. KULDEEP TIWARI	43850	45328
12	Ms. Anshu Shukla ADJ	Chd	533/2020	MAHALAXMI ANIAMAL FOOD VS HARYANA STATE COOP	SH NARENDER PAL	44750	45328
13	Ms. Anshu Shukla ADJ	Chd	03/2021	STATE OF PB VS AGGARWAL CONSTRUCTION	SH. DINESH KUMAR	44200	07-02/2024
14	Ms. Anshu Shukla ADJ	Chd	269/2023	ROHAN RAJDEEP TOLLWAYS	SH. PARVEEN KUMAR	45021	07-02/2024
15	Ms. Anshu Shukla ADJ	Chd	412/2023	PB STATE INDL. DEV. VS MS CEPHAM	SH.	40900	07-02/2024
16	Ms. Anshu Shukla ADJ	Chd	1284/2019	M/S VED KUMAR SHARMA VS UOI	SH. N S RANA	43775	07-02-2024

Form 5 (Punjab)							
List of cases in which Case Management Hearing was held during the month of February, 2024							
Sr.No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing
17	Ms. Anshu Shukla ADJ	Chd	797/2022	POM HYDRO ENERGY LTD VS HARYANA RENEWAL	SH. VIJAY KASHYA	18-11-2022	08-02-2024
18	Ms. Anshu Shukla ADJ	Chd	686/2021	BOPARAI MARTIAL SECURITY P LTD VS PB STATE CONTAIRNER	SH. PRADEEP	44460	08-02-2024
19	Ms. Anshu Shukla ADJ	Chd	531/2017	M/S SUKHBIR SOLAR ENERGY P LTD VS M/S SAPTASHAVA	SH. PARVEZ CHUGH	42917	08-02-2024
20	Ms. Anshu Shukla ADJ	Chd	940/2019	M/S MALHOTRA RICE VS LTHE PB STATE	SH.	43669	09-02-2024
21	Ms. Anshu Shukla ADJ	Chd	339/2016	M/S SHREE GANESH SEWA VS THE LUDHIANA DISTT.	SH. AJAY MAHAJA	06-07-2016	12-02-2024
22	Ms. Anshu Shukla ADJ	Chd	382/2020	SOM DUTT BUILDERS VS CHIEFF ENGG.	SH. N K JAIN	06-03-2020	12-02-2024
23	Ms. Anshu Shukla ADJ	Chd	174/2017	STATE OF PB VS M/S DEEPA BUILDERS	SH. GP	23-03-2017	13-02-2024
24	Ms. Anshu Shukla ADJ	Chd	731/2017	BABA NANAK RICE MILLS VS THE PB STATE COOP	SH. N S RANA	21-09-2017	13-02-2024
25	Ms. Anshu Shukla ADJ	Chd	1021/2022	M/S BHALLA AND ASSOCIATES BUILDERS VS PB MANDI BOARD	SH RAJIV SHARMA	44918	14-02-2024
26	Ms. Anshu Shukla ADJ	Chd	85/2020	PB SMALL IND EXPORT VS MS CEIGALL INDIA LTD	SH. RINKU BHARDWAJ	43852	15-02-2024
27	Ms. Anshu Shukla ADJ	Chd	841/2017	M/S MAHAVIR AGRO IND VS M D PB STATE WAREHOUSING	SH. RAVINDER S BAWEJA	43052	15-02-2024
28	Ms. Anshu Shukla ADJ	Chd	323/2018	METERS AND INST PRIVATE VS INOX LEISURE	SH. ANU DHIMAN	42872	16-02-2024
29	Ms. Anshu Shukla ADJ	Chd	304/2022	KOTAKPURA MUKTSAR TOLLWAYS P LTD VS STATE OF PB	SH. HARMINDER	44645	17-02-2024
30	Ms. Anshu Shukla ADJ	Chd	3/2017	M/S I D STEEL IND VS M/S VIRENDRA STEEL ENT	SH. VANEESH KHANA	42885	19-02-2024
31	Ms. Anshu Shukla ADJ	Chd	978/2019	ANSAL HOUSING & CONST. VS BALDEV SINGH	SH. VIKAS CHART	03/08/20019	19-02-2024
32	Ms. Anshu Shukla ADJ	Chd	82/2019	STATE OF HARYANA VS LINK UTSAV REG.	SH. GP	43495	20-02-2024
33	Ms. Anshu Shukla ADJ	Chd	560/2021	PB STATE WAREHOUSING VS VISHAL EXPORTS OVERSEASE	SH. AJAY SOOD	44389	21-02-2024
34	Ms. Anshu Shukla ADJ	Chd	1273/2019	M/S PB RICE MILS VS PB STATE WAREHOUSING	SH. VISHAL SODHI	43741	22-02-2024
35	Ms. Anshu Shukla ADJ	Chd	97/2020	M/S IS PROTEINS P LTD VS M/S S. N OVERSEAS	SH. KAMAL KANT	43853	23-02-2024
36	Ms. Anshu Shukla ADJ	Chd	813/2023	M/S LUXMI RICE AND GENERAL VS PB STATE	SH. VIJAY KASHYA	45247	26-02-2024
37	Ms. Anshu Shukla ADJ	Chd	35/2022	MUNICIPAL CORP. VS SUTLEJ CONST. P LTD	SH DR. ANAND	44566	26-02-2024
38	Sh. Jaibir Singh ADJ, Chandigarh.	Chd	CIVIL SUIT/09/2023	INDIAN ACRYLIC VS VEE KAY ENTERPRISES	SH YOGESH MITTAL FOR PETITIONER	23.10.2023	01.02.2024
39	Sh. Jaibir Singh ADJ, Chandigarh.	Chd	ARB/1266/2019	ASHWANI KUMAR VS HDFC BANK	SH J.P DHULL FOR PETITIONER, SH. R.K RAI FOR RESP.	03.10.2019	01.02.2024
40	Sh. Jaibir Singh ADJ, Chandigarh.	Chd	EX/670/2021	RAJA RAM & SONS VS. UOI	SH. ROHAN MARKANDA FOR DH AND SH. VIKAS KASHYAP FOR Jds.	21.12.2021	02.02.2024
41	Sh. Jaibir Singh ADJ, Chandigarh.	Chd	ARB/821/2021	M/S DHALIWAL OIL CARRIER VS. HPCL	SH. R.K. SYAL FOR APPLICANT AND SH. PARVEEN SHARMA FOR RESP. NO. 1 TO 3	30.11.2021	02.02.2024
42	Sh. Jaibir Singh ADJ, Chandigarh.	Chd	ARB/203/2023	STATE OF PUNJAB VS. S.P SINGLA	GP FOR PETITONER	09.03.2023	02.02.2024
43	Sh. Jaibir Singh ADJ, Chandigarh.	Chd	ARB/204/2023	STATE OF PUNJAB VS. S.P SINGLA	GP FOR PETITONER	09.03.2023	02.02.2024
44	Sh. Jaibir Singh ADJ, Chandigarh.	Chd	ARB/205/2023	STATE OF PUNJAB VS. S.P SINGLA	GP FOR PETITONER	09.03.2023	02.02.2024
45	Sh. Jaibir Singh ADJ, Chandigarh.	Chd	ARB/119/2023	M/S DALANWAL RICE MILLS VS. PUNJAB STATE GRAINS PROCUREMENT CORPORATION LTD	SH. DAMAN DHIR FOR PETITIONER	20.02.2023	02.02.2024
46	Sh. Jaibir Singh ADJ, Chandigarh.	Chd	CIVIL SUIT/4/2024	JADGISH CHANDER VS JAYPEE BROTHERS	SH. HARISH MEHLA FOR PETITIONER	03.02.2024	03.02.2024
47	Sh. Jaibir Singh ADJ, Chandigarh.	Chd	ARB/140/2024	CHANDIGARH HOUSING VS B.L MEHTA CONS.	SH B.S JASWAL FOR PETITIONER	03.02.2024	03.02.2024
48	Sh. Jaibir Singh ADJ, Chandigarh.	Chd	ARB/141/2024	CHANDIGARH HOUSING VS B.L MEHTA CONS.	SH DEEPAK MALHOTRA FOR PETITIONER	03.02.2024	03.02.2024



Form 5 (Punjab)							
List of cases in which Case Management Hearing was held during the month of February, 2024							
Sr.No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing
49	Sh. Jaibir Singh ADJ, Chandigarh.	Chd	ARB/329/2023	BHULLAR CONSTRUCTION VS. PUNJAB SMALL INDUSTRIES LTD.	SH. NARESH S. RANA FOR PETITIONER	23.03.2023	05.02.2024
50	Sh. Jaibir Singh ADJ, Chandigarh.	Chd	ARB/515/2021	PUNJAB SMALL INDUSTRIES AND EXPORT CORP. LTD VS. SHRISHTI CONSTRUCTION	SH. VANEESH KHANNA FOR PETITIONER AND SH. ROHAN MARKANDA FOR RESP. NO. 1	01.04.2021	06.02.2024
51	Sh. Jaibir Singh ADJ, Chandigarh.	Chd	ARB/146/2024	M/S IND-SWIFT LABORATORIES VS PI INDUSTRIES	SH SURJEET BHADU FOR PETITIONER	08.02.2024	08.02.2024
52	Sh. Jaibir Singh ADJ, Chandigarh.	Chd	ARB/389/2022	CSJ INFRASTURCUTE LTD. VS. AYAAN FOODS	SH. YOGESH MITTAL FOR PETITIONER, SH. MOHIT SAREEN COUNSEL FOR RESPONDENTS	28.04.2022	08.02.2024
53	Sh. Jaibir Singh ADJ, Chandigarh.	Chd	ARB/56/2022	PUNJAB STATE COOPERATIVE MILK PRODUCERS FED.LTD. VS. TCI FREIGHT	SH. AJAY SOOD FOR PETITIONER AND SH. MANINDER ARORA FOR RESPONDENT	20.01.2022	12.02.2024
54	Sh. Jaibir Singh ADJ, Chandigarh.	Chandigarh	ARB/773/2022	PUNJAB MANDI BOARD VS. M/S NARULA BUILD WELL	SH. SANJEEV SHARMA FOR OBJECTOR	14.11.2022	15.02.2024
55	Sh. Jaibir Singh ADJ, Chandigarh.	Chandigarh	ARB/161/2023	PUNJAB SMALL INDUSTRIES AND EXPORT CORP LTD. V.S SANJEEV KUMAR GOYAL & ANR.	SH. R.C SHARMA FOR PETITIONER	24.02.2023	15.02.2024
56	Sh. Jaibir Singh ADJ, Chandigarh.	Chandigarh	ARB/295/2023	PUNJAB STATE GRAIN VS KRISHAN RICE	SH BHANU PARTAP SINGH FOR PETITIONER	03.05.2023	16.02.2024
57	Sh. Jaibir Singh ADJ, Chandigarh.	Chandigarh	ARB/2/2023	M/S MALHOTRA RICE AND GENERAL MILLS VS. PUNJAB AGRO FOODGRAINS CORP LTD.	SH. RAMAN SIHAG FOR PETITIONER	04.01.2023	19.02.2024
58	Sh. Jaibir Singh ADJ, Chandigarh.	Chandigarh	CIVIL SUIT/12/2023	SEALINK IMMIGRATION VS SEALING IMMIGRATION	SH PARDEEP SHARMA FOR PETITIONER	22.12.2023	20.02.2024
59	Sh. Jaibir Singh ADJ, Chandigarh.	Chandigarh	CIVIL SUIT/10/2023	WESTER OVERSEAS STUDY VS M/S EAGLE I ADVISON	SH RAJESH KUMAR FOR PETITIONER	18.11.2023	21.02.2024
60	Sh. Jaibir Singh ADJ, Chandigarh.	Chandigarh	ARB/522/2022	MANHAS BUILDER VS. WISDOM ARK SCHOOL	SH. N.S. RANA FOR PETITIONER, SH. NIKHIL HANDU FOR RESP. NO. 1	02.07.2022	22.02.2024
61	Sh. Jaibir Singh ADJ, Chandigarh.	Chandigarh	ARB/92/2023	M/S EDWARD FOOD RESEARCH VS. DIRECTOR DEPARTMENT OF AGRICULTURE	SH. ROHAN MITTAL	02.02.2023	23.02.2024
62	Sh. Jaibir Singh ADJ, Chandigarh.	Chandigarh	ARB/97/2023	M/S PRITAM RICE AND GENRAL MILLS VS. PUNSUP	VINAY KASHYAP	04.02.2023	23.02.2024
63	Sh. Jaibir Singh ADJ, Chandigarh.	Chandigarh	ARB/98/2023	M/S PRITAM RICE AND GENRAL MILLS VS. PUNSUP	VINAY KASHYAP	04.02.2023	23.02.2024
64	Sh. Jaibir Singh ADJ, Chandigarh.	Chandigarh	ARB/548/2023	MANOJ SALUJA & ANR. VS. VIKAS GARG & ORS.	SH. VAIBHAV GUPTA FOR PETITIONER	31.08.2023	23.02.2024
65	Sh. Jaibir Singh ADJ, Chandigarh.	Chandigarh	EX/ 522/2022	DALJEET VS. STATE OF PUNJAB	SH. ANUBHAV BANSAL FOR DH	24.08.2022	23.02.2024
66	Sh. Jaibir Singh ADJ, Chandigarh.	Chandigarh	EX/523/2022	DALJEET VS. STATE OF PUNJAB	SH. ANUBHAV BANSAL FOR DH	24.08.2022	23.02.2024
67	Sh. Jaibir Singh ADJ, Chandigarh.	Chandigarh	ARB/193/2023	PUNJAB RICE AND GENERAL MILLS VS PUNJAB AGRO FOOD GRAINS	SH VINAY KASHYAP FOR PETITIONER	03.03.2023	27.02.2024
68	Sh. Jaibir Singh ADJ, Chandigarh.	Chandigarh	CS/19/2022	INDO FARM EQUIPMENT LTD. V.S M/s ALL DAY PRODUCTION	SH. VIPUL JAIN FOR PLAINTIFF	03.11.2022	28.02.2024
69	Sh.Narender,ADJ Chd	Chandigarh	EX 232/2015	JAYPEE CAPITAL SERVICE LTD.VS RADHARAMAN	MUNISH DEWAN	18.02.2015	17.02.24,28.02.2024
70	Sh.Narender,ADJ Chd	Chandigarh	CS/15/2022	M/S RAM ADVT.LTD.VS M/S ELEVATIONS	RAMNIK GUPTA	17.10.2022	22.01.2024

**Form 5 (Punjab)**  
**List of cases in which Case Management Hearing was held during the month of February, 2024**

Sr.No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing
71	Sh.Narender,ADJ Chd	Chandigarh	ARB/746/2017	PB.SMALL INDS.VS RAJ KUMAR AND CO.	R C SHARMA	07.10.2017	15-02-2024,29-02-2024
72	Sh.Narender,ADJ Chd	Chandigarh	EXE/246/2018	M/S RAJ KISHAN AND CO.VS PB.SMALL INDS.	NIKHIL HANDU	16.02.2018	15-02-2024,29-02-2024
73	Sh.Narender,ADJ Chd	Chandigarh	CS/15/2022	M/S RAM ADVT.LTD.VS M/S ELEVATIONS	RAMNIK GUPTA	17.10.2022	13-02-2024
74	Sh.Narender,ADJ Chd	Chandigarh	EXE/931/2017	M/S PARTAP CONSTRUCTION VS STATE OF PUNJAB	ARUN.K.BATRA	25-04-2017	15-02-2024,29-02-2024
75	Sh.Narender,ADJ Chd	Chandigarh	ARB/76/2024	SHRIRAM VS INDERJEET SINGH	RAJESH.K.RAI	15-01-2024	27-02-2024
76	Sh.Narender,ADJ Chd	Chandigarh	EXE/1355/2019	RAJASTHAN STATE MINES VS MD	S.K.JAIN	29-11-2019	20-02-2024
77	Sh.Narender,ADJ Chd	Chandigarh	EXE/1707/2017	M/S INTECH VS M/S SAMGUL	GAGANDEEP TONI	27-10-2027	07-02-2024,17-02-2024
78	Sh.Narender,ADJ Chd	Chandigarh	ARB/216/2023	GURU NANAK RICE MILLS VS THE PUNJAB STATE	VINAY KASHYAP	13-03-2023	09-02-2024
79	Sh.Narender,ADJ Chd	Chandigarh	CS/15/2022	M/S RAM ADVT.LTD.VS M/S ELEVATIONS	RAMNIK GUPTA	17.10.2022	15-02-2024
80	Sh.Rajeev K.Beri, ADJ Chd	Chandigarh	991/2018	PARVEEN KUMAR VERSUS THE PUNJAB STATE CIVIL SUPPLY CORPORATION	S.P GOYAL	01.12.2018	05.02.2024
81	Sh.Rajeev K.Beri, ADJ Chd	Chandigarh	448/2020	BHARAT SANCHAR NIGAM VERSUS M/S N.S CONSTRUCTION	G.C BABBAR	20.03.2020	07.02.2024
82	Sh.Rajeev K.Beri, ADJ Chd	Chandigarh	272/2018	BRIJ SHARMA VERSUS SHRI RAM TRANSPORT	SUMANJIT KAUR	26.04.2018	08.02.2024
83	Sh.Rajeev K.Beri, ADJ Chd	Chandigarh	333/2020	PUNJAB KHADI AND VILLAGE INDUSTRIAL VERSUS DARSHAN LAL	NIRMAL SINGH JAGDEVA	06.03.2020	14.02.2024
84	Sh.Rajeev K.Beri, ADJ Chd	Chandigarh	311/2018	KAMLA DEVI VERSUS SHRI RAM TRANSPORT FINC. CO. LTD	SUNIL NARANG	14.05.2018	15.02.2024
85	SH.Rahul Garg ACJM	Chandigarh	194/2021	M/S GUJRAT VS. PB.FIN.	MANDEEP SINGH KHILLAN	03.02.2021	11.03.2024
86	SH.Rahul Garg ACJM	Chandigarh	2178/2020	M/S RAJASTHAN VS. PSIDC	MANDEEP SINGH KHILLAN	05.11.2020	15.03.2024
87	SH.Rahul Garg ACJM	Chandigarh	753/2017	M/S RAGAV VS. M/S EAST	AJIT SINGH	05.05.2017	12.03.2024
88	SH.Rahul Garg ACJM	Chandigarh	898/2016	NECTOR VS. NATIONAL VECC	VISHAL KUMAR	18.05.2016	11.03.2024
89	SH.Rahul Garg ACJM	Chandigarh	24/2018	ATULYA VS. SBI	RAJESH KUMAR	08.01.20218	18.03.2024
90	SH.Rahul Garg ACJM	Chandigarh	1169/2016	KWALS VS. INT.COMM.	DEEPAN SHARMA	13.07.2016	28.03.2024
91	SH.Rahul Garg ACJM	Chandigarh	2229/2015	M/S LIFE VS. TREATWELL	SUNEET SHARMA	05.12.2015	06.03.2024
92	SH.Rahul Garg ACJM	Chandigarh	1896/2014	BAJAJ ELEC. VS. AREN ENTP.	RAJA BAHADUR SINGH	19.08.2014	19.03.2024
93	SH.Rahul Garg ACJM	Chandigarh	425/2017	APEX METAL VS. MALWA	GURDIT SINGH	16.03.2017	07.03.2024
94	SH.Rahul Garg ACJM	Chandigarh	195/2021	GUJRAT VS. PB. FINANCIAL	MANDEEP SINGH KHILLAN	03.02.2021	11.03.2024
95	SH.Rahul Garg ACJM	Chandigarh	1531/2017	SIKKA INDIA VS. SAI CREATIONS	RAKESH SHARMA	29.09.2017	14.03.2024
96	SH.Rahul Garg ACJM	Chandigarh	803/2018	A.K.ADV.T. VS. AMAR UJALA	HARI OM CHOUDHARY	03.05.2018	12.03.2024
97	SH.Rahul Garg ACJM	Chandigarh	480/2020	M/S QUARDANT VS. MAHALAXMI	ABNASH SINGH	07.03.2020	02.05.2024
98	SH.Rahul Garg ACJM	Chandigarh	51/2017	BAJAJ ELEC VS. SELZ	RAJA BAHADUR SINGH	09.01.2017	07.03.2024
99	SH.Rahul Garg ACJM	Chandigarh	1703/2017	NEW DADILA VS. SINGA BUILDER	ARIF QURESHI	26.10.2017	06.03.2024



**Form 6 (Punjab)**  
**Contested Commercial cases disposed during the month of February, 2024**

Sr.No	Court	District	Case No.	Petitioner Name Vs Respondent Name	Advocate	Date of Registration	Whether Urgent Relief was sought and Pre-Institution Mediation did not take place (Yes/No)	Date of Decision	Days for disposal	Nature of Disposal (Contested/Settled)	Date of execution of decree	Number of days for execution of decree from date of decision	Act Section
1	Ms. Anshu Shukla ADJ	Chd	ARB/1/2017	M/S OMAXE LTD Vs POSTGRADUATE INSTITUTE OF MEDICAL RESEARCH	SH. KARAN GARG	02-01-2017	-	06-02-2024	2590	DISMISSED			34
2	Ms. Anshu Shukla ADJ	Chd	ARB/20/2007	M/S MITTAL RICE MILLS Vs PUNJAB STATE CIVIL SUPPLIES CORPORATON LTD	SH.	29-01-2007	-	16-02-2024	6205	ALLOWED			34
3	Sh.Narender,ADJ Chd	Chd	ARB/334/2016	M/S TURDY INDUSTRIES LTD Vs PUNJAB STATE TRANSMISSION CORPORATION LTD	SH. PRADEEP	02-07-2016	-	07-02-2024	2920	DISMISSED			34
4	Sh.Narender,ADJ Chd	Chd	ARB/5/2017	M/S OMAXE LTD Vs POSTGRADUATE INSTITUTE OF MEDICAL EDUCATION AND RESEARCH	SH. M K GHOSH	03-01-2017	-	06-02-2024	2553	DISMISSED			34
5	Sh.Narender,ADJ Chd	Chd	ARB/531/2017	M/S SUKHBIR SOLAR ENERGY PVT LTD Vs M/S SAPTASHVA SOLAR LTD	SH. PARVEZ CHUGH	03-07-2017	-	08-02-2024	2450	DISMISSED AND DISPOSED OFF			34
6	Sh.Narender,ADJ Chd	Chd	ARB/676/2016	POST GRADUATE INSTITUTE OF MEDICAL EDUCATION AND RESEARCH Vs M/S OMAXE LIMITED	MS ANITA AHUJA	13-12-2016	-	06-02-2024	2606	DISMISSED			34
7	Sh.Narender,ADJ Chd	Chd	ARB/689/2021	HARYANA STATE ROADS AND BRIDGES DEVELOPMENT CORPORATION LTD Vs PNC INFRATECH LTD	SH. PURAN SINGH RANA	29-09-2021	-	01-02-2024	852	DISMISSED			34
8	Sh.Narender,ADJ Chd	Chd	ARB/690/2021	HARYANA STATE ROADS AND BRIDGES DEVELOPMENT CORPORATION LTD Vs CENTRODOR-STORY (INDIA) P LTD	SH. PURAN SINGH RANA	29-09-2021	-	01-02-2024	852	DISMISSED			34